

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 255
CP-157/73(4)/ND/202

IN THE MATTER OF:

M/s. Electrotherm (India) Limited. ... Applicant/Petitioner

Vs.

M/s. ET Infra Developers Private Limited. ... Respondent

Under Section: 241-242

Order delivered on 09.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Chandra Shekhar Yadav, Adv. & Gitanshi Arora, Adv, For Petitioner

ORDER

Renotify this case on 07.05.2021



**(T.S. SINGH)
COURT OFFICER**